

ESI Facilities

The EPF Act is at present applicable to 173 industries/classes of establishments employing 20 or more persons. The factories/establishments in Rajasthan, which fall in the specified industries/classes of establishments are coverable under the Act, after completion of prescribed infancy period of 3/5 years and their employees are entitled to the benefit of Provident Fund.

EPF Facilities

The ESI Act is applicable in the first instance, to factories employing 20 or more persons and using power in the manufacturing process. The Act is being gradually extended by the State Governments to certain new classes of establishments such as smaller power using factories employing 10 to 19 persons and factories not using power and employing 20 or more persons. The Act is generally implemented in the areas where there is concentration of 500 or more coverable employees and for whom viable medical arrangements can be made. As on 31.03.86, the ESI Corporation had identified 8 Industrial centres, with about 6,300 workers in Rajasthan who were yet to be brought within the purview of the ESI Act.

(c) and (d). The ESI Corporation has chalked out a programme in consultation with the Government of Rajasthan to implement the scheme at six industrial centres covering about 3,650 employees during the year 1987-88. The scheme may be implemented in the remaining centres next year, subject to completion of medical arrangements by the State Government

Aid to Andhra Pradesh for Drought Relief

3181. SHRI V. TULSIRAM:
SHRI PURNA CHANDRA
MALIK:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Andhra Pradesh Government have recently submitted a memorandum to Union Government seeking financial aid to combat drought in the State;

(b) if so, the amount requested for and the amount expected to be released; and

(c) the extent to which the released amount will meet the requirement of the State?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) and (c). Do not arise.

HUDCO Loan to Gujarat

3182. SHRI RANJIT SINGH GAEKWAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of social housing schemes of different categories funded by Housing Urban Development Corporation in Gujarat, as on 31 December, 1986; and

(b) the number of schemes of different categories in the pipeline and the amount involved for the same in Gujarat as on 31 December, 1986?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) 520.

(b) The number of such Schemes was 125 with a loan amount of Rs. 5861.54 lakhs.

[Translation]

Air service to Sagar, M.P.

3183. SHRI DAL CHANDER JAIN: Will the Minister of CIVIL AVIATION be pleased to state the time by which Sagar in Madhya Pradesh will be linked by Vayudoot service or Indian Airlines service?